

ITEM NO.81

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 27617/2015

MOHAR SINGH

Petitioner(s)

VERSUS

RAMPAL AND OTHERS

Respondent(s)

Date : 27/11/2015 This petition was called on for hearing today.

For Petitioner(s) Mr.Ujjwal Pandey,adv.
Mr. Yash Pal Dhingra,Adv.

For Respondent(s) Mr.Raghuvir Sharma,Adv.
Dr. Rajeev Sharma,Adv.

UPON hearing the counsel the Court made the following
O R D E R

All the respondents are granted four weeks time to file the
counter affidavit.

List the matter again on 05.02.2016.

(M V RAMESH)
Registrar

SB